

Manipur Police

*1793. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that increments of the Assistant-Sub-Inspectors, Sub-Inspectors and Inspectors of the Manipur Police Department are withheld until they pass the departmental examination of the Assam Police Department even though they have passed the departmental examination of the Manipur Police; and

(b) if so, the reasons therefor?

The Deputy Minister of Home Affairs (Shri Datar): (a) and (b). The Police Officers of Manipur under an arrangement made with the Government of Assam, are required to pass the departmental examination held by the Public Service Commission, Assam for the members of the Assam Police. No separate departmental examinations are held by the Manipur administration.

Sri Ram College of Commerce

*1802. **Shri M. Islamuddin:** Will the Minister of Education be pleased to state the amount of recurring and non-recurring grants proposed to be given to the Sri Ram College of Commerce Delhi this year?

The Parliamentary Secretary to the Minister of Education (Dr. M.M. Das): A statement is laid on the Table of the House. [See appendix IX, annexure No. 481.]

Ordnance Factories

*1812. **Shri Krishnacharya Joshi:** Will the Minister of Defence be pleased to state whether Government have accepted the recommendations of the Committee set up to review the working of the Ordnance Factories?

The Deputy Minister of Defence (Sardar Majithia): Government have accepted most of the major recommendations of the Ordnance Factories Reorganisation Committee, in some cases with slight modifications. One of the major decisions taken on the recommendation of the committee is to set up a Defence Production Board, presided over by the Minister for Defence Organisation. The Board, when set up, will consider the other recommendations of the committee of a detailed or minor nature.

Practical Training Stipends Scheme

*1817. **Shri M. Islamuddin:** Will the Minister of Education be pleased to state the number of stipends, senior

and junior, awarded to students for post-institutional practical training in Engineering and Industrial establishments for the year 1955-56?

The Parliamentary Secretary to the Minister of Education (Dr. M.M. Das): 645 Senior stipends for graduates and 227 Junior stipends for diploma-holders have been offered during the current year. Selections have been made for 500 Senior and 188 Junior stipends and for the rest selections are being made.

Assistants

*1818. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government with a view to recruiting about 100 persons belonging to Scheduled Castes and Scheduled Tribes as assistants recently held an examination;

(b) if so the number of examination centres; and

(c) the respective number of Scheduled Caste and Scheduled Tribe candidates who sat for the examination in each of the centres?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes; an examination was held by the Union Public Service Commission in July this year.

(b) Nine.

(c) A statement is laid on the Table of the House. [See Appendix IX, annexure No. 49].

Smuggling

942. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the total value of smuggled goods seized in 1954-55 on the Wagah border;

(b) the number of smugglers arrested and convicted during the above period; and

(c) the particulars of the smuggled goods?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) The total value of the smuggled goods seized during 1954-55 on the Indian side of the Wagah border is estimated at Rs.1,17,197/-.

(b) None of the smugglers was arrested or convicted by a Court of Law during the above period.